

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-506

Appeal No.-81/252/ND/2022

IN THE MATTER OF:

M/s. Total System Engineers Pvt. Ltd.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 252

Order delivered on 15.03.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Krishna Kumar Mishra

For the Respondent :

For the IT Deptt. : Mr. Puneet Rai, Mr. Nikhil Jain, Advs.

ORDER

The affidavit filed in compliance to order dated 03.11.2022 is taken on record. Reports of RoC and Income Tax Department are on record. Order in this matter is **reserved**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)